

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

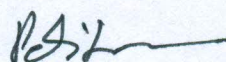
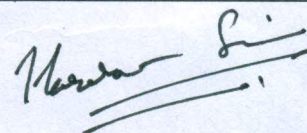
C.P (IB) No.300/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		44 Noida Infratech (Two) Pvt Ltd -Vs- Falcon Consultancy Pvt Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

HARE RAM SINGH.

ORDER

Ld. Counsel for the petitioner is present.

It appears from the record in compliance of the order of NCLAT notice has been issued on the corporate debtor on 16/10/2017 No one appeared from the corporate debtor's side.

List on 17/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)